

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.512/98

Thursday, this the 2nd day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Vinod Joseph,
S/o NJ Joseph,
Manjadiyil House,
Adivaram.P.O.
Kozhikode.
(Working as EDDA-2,
Adivaram Branch Post Office,
Adivaram.P.O.
Kozhikode)

- Applicant

By Advocate Mr Johnson Manayani

VS

1. The Sub Divisional Inspector(Postal),
Kunnamangalam.P.O.
Kozhikode.
2. Senior Superintendent of Post Offices,
Calicut Division,
Calicut.
3. The Post Master General,
Northern Region,
Calicut.
4. The Employment Officer,
Kozhikode Employment Exchange,
Civil Station.P.O.
Kozhikode.

- Respondents

By Advocate Mr James Kurian, ACGSC(rep) for R.1 to 4)

The application having been heard on 2.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

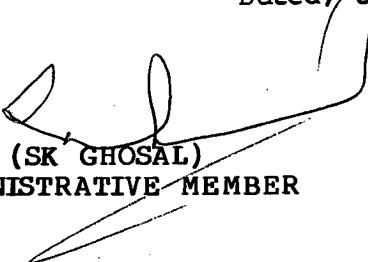
The applicant who is working as an Extra Departmental
Delivery Agent-2, Adivaram Branch Post Office on a provisional
basis, is an aspirant for selection and appointment to the post

on regular basis. In this application, the applicant has prayed for a direction to the respondents to consider his candidature for regular selection and appointment to the post of EDDA, Adivaram Branch Post Office though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents 1 to 3 states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents 1 to 3 would consider the candidature of applicant also for regular selection and appointment to the post of EDDA, Adivaram Branch Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents 1 to 3 to consider the candidature of the applicant as valid for regular selection and appointment to the post of EDDA, Adivaram Branch Post Office, though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 2nd April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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